

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB).No.753/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Swastic Enterprises -Vs- Simplex Infrastructures Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Shaunak Mitra
 2. Ms. Ishani Sengupta
 3. Ms. Ananya Chatterjee
 4. Ms. Poorna Agarwal
 Advocates

} Appearing on behalf
of the Composite
Debtors

PAG
14/02/18

1. CS. ROHIT KUMAR KESHRI
 (P.C.S) } PETITIONER.
 ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel appearing on behalf of the operational creditor submits that he is not inclined to file any rejoinder. It is recorded.

For hearing on admission list it on 21/03/2018.

Sd

(Jinan K.R.)
Member (J)